(J.H.C. Sch. 1-7)		<u>Through Fax</u> ☎ : Office − 0651-2481449
From: Ram Sharma ,		Fax No. – 0651 – 2481116
Registrar (Admin High Court of Jha Ranchi		File No. XIX(I)/5/2016-17/Apptt. Letter No/Apptt. Dated:
То		
	ber Secretary, d Legal Services Authority,	
Sub: - Regarding	nomination for attending Con	nmendation Ceremony on 09th November, 2019 at New
Delhi und	er the aegis of NALSA.	
Ref: - Your Lette	r No. JHALSA/2697 dated 25.10.	2019.
Sir,		
Apropos ti	he letter on the subject referred	above, I am directed to inform that the Court has been
		ary of DLSA, Gumla to attend Commendation Ceremony
	er, 2019 at New Delhi to be cond	
This is for I	kind information and needful.	
		Yours faithfully, Sd/- Ram Sharma
		Registrar (Administration) I/c
Memo no. 413	28/Apptt.	dated, the Ranchi _05[41] >-019

Copy forwarded to the Chairman, DLSA, Gumla and the Secretary, DLSA, Gumla with a request to send their itinerary details regarding aforesaid programme to the Member Secretary, JHALSA, Ranchi immediately / the Director, Judicial Academy Jharkhand, Ranchi for information / the C.P.C., E-Courts Project High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.

Registrar (Administration) I/c 9